



THE HIGH COURT OF ORISSA: CUTTACK

ORDER

Cuttack, Dated 05th May, 2020

It is to clarify that, the Order Dt. 05.05.2020 communicated vide Memo No. 4896(150) Dt. 05.05.2020 pertains **only** to the arrangements to access and utilize the Orders and Judgments passed by the Hon'ble Court as available in the Court's official website as prescribed in Hon'ble Court's Notification No. 4587 Dtd. 25.03.2020.

It is also clarified that the Hon'ble High Court and the Subordinate Courts would function as per the schedule and timings notified vide Order Dtd. 03.05.2020 already communicated vide Memo No 86 (150) / RG dtd 03.05.2020 and Memo No. 87 (43) /RG Dt. 03.05.2020.

By the order of the Court

Signature
5.5.2020

Registrar General